

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-348-2020**

Edcon Real Estate Developers & Ors. ... Petitioners  
Versus  
State of Goa & Ors. ... Respondents

Mr. Ryan Menezes, Advocate for the Petitioners.  
Mr. D. Pangam, Advocate General with Mr. P. Arolkar, Additional  
Government Advocate for the State.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 7<sup>th</sup> December, 2020**

**P.C.**

Stand over to 14<sup>th</sup> December, 2020.

2. The learned Advocate General to apprise this Court about the extent of water which can be presently released for the Petitioners' project.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

at\*